

25.5.2000 HON.MR.S.BISWAS, MEMBER(A)

Shri S.N. Singh learned counsel for the applicant. Shri Prashant Mathur learned counsel for the respondents. The applicant's prayer is that his representation dated 20.12.99 for compassionate appointment of the applicant is pending disposal.

The learned counsel for the applicant requested the court and mentions that a direction may be issued to the respondents for favourable disposal of the pending representation and the case may be treated as disposed of at admission stage.

Accordingly the OA is disposed of at the admission stage with the direction to the respondent no.2 to decide the representation within two months from the date of receipt of communication of this order.

A copy of the petition alongwith a copy of this order may be given to the learned counsel for the respondents. No costs.

*S. Biswas*  
MEMBER(A)

Uv/